

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.433
TO BE ANSWERED ON 05.12.2023**

INDIA AGEING REPORT 2023

**433. PROF. RITA BAHUGUNA JOSHI:
DR. HEENA VIJAYKUMAR GAVIT:
DR. SHRIKANT EKNATH SHINDE:
DR. SUJAY RADHAKRISHNA VIKHE PATIL:
DR. KRISHNA PAL SINGH YADAV:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has identified specific strategies from the India Ageing Report 2023 to address challenges and opportunities related to elderly care during India's demographic shift toward an ageing population and if so, the details thereof;
- (b) the manner in which Government would plan to collaborate with community-based organizations that are actively engaged in digital empowerment for seniors; and
- (c) whether the Government has any plan to encourage private sector involvement in initiatives related to elderly care as mentioned in the report's findings on corporate efforts and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

(a) to (c): The "India Ageing Report 2023" has been prepared by the United Nations Population Fund(UNFPA) and International Institute of Population Sciences(IIPS), on welfare of senior citizens in India. However, the Government of India has already been addressing the challenges and opportunities related to elderly care through various constitutional provisions, like, Article 41 of the Constitution of India; through laws, like the, Maintenance and Welfare of Parents and Senior Citizens Act, 2007; policies, like the, National Policy on Older Persons, 1999; Schemes and Programmes, like, Atal Vayo Abhyuday Yojana, Indira Gandhi National Old Age Pension Scheme, Atal Pension Yojana, Senior Citizens Savings Scheme, among others.

The Government of India through its schemes and programmes is collaborating with Non-Governmental/Voluntary Organizations, Regional Resource Training Centres and National Institute of Social Defence for implementing its programs, including capacity building. The Private Sector already has provision to work in the field of elderly welfare through Corporate Social Responsibility as per provisions of Section 135 of the Companies Act, 2013.
